



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,12th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL  
HEARING CAUSE LIST DATED 05-09-2022 TO  
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
38	WA/294/2022 B/O	PRAFULLA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
39	PIL(Suo Moto)/8/2018 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND ANR.	MR S S DEY SC, GHC	GA,ASSAM MR. Y DOLOI (SC, TRANSPORT, R1, R2)
40	WA/260/2018 FIXED	UNION OF INDIA AND 3 ORS <b>Versus</b> ON THE DEATH OF OM PRAKASH, HIS LEGAL HEIRS REPRESENTING	MR. S C KEYAL ASSTT.S.G.I.	MR A KALITA AMICUS CURIAE
41	PIL/72/2019 FIXED	KAMALSING BEY <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
42	WA/154/2021 FIXED	SIKKIM-MANIPAL UNIVERSITY (SMU) <b>Versus</b> UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	<b>WITH</b> I.A.(Civil)/1109/2021 <b>in</b> WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) <b>Versus</b> UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	MR. A CHAMUAH (R-2) DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG

	<b>WITH</b> I.A.(Civil)/1110/2021 <b>in</b> WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) <b>Versus</b> UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG GA, ASSAM
43	W.P.(CrI.)/7/2022 FIXED	MINTU BARUAH @ MAINA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI	GA, ASSAM
44	W.P.(CrI.)/15/2022 FIXED	VILELIE KHAMO AND ANR. <b>Versus</b> REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	<b>WITH</b> I.A.(CrI.)/528/2022 <b>in</b> W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. <b>Versus</b> REVENUE SECRETARY AND 3 ORS.	S BORGHAIN MS D DAS MR BAPLU CHAKMA	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1100/2022 <b>in</b> W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. <b>Versus</b> REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
45	WA/69/2022 FIXED	STAMP VENDORS ASSOCIATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR. B C DAS MR. S DUTTA MS. I DAS	GA, ASSAM SC, FINANCE
46	Review.Pet./104/2022 FIXED, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM
47	Cont.Cas(C)/162/2022 FIXED, PERSONAL APPEARANCE	KHUDEJA KHATUN <b>Versus</b> SRI MANISH THAKUR AND 5 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	
48	I.A.(Civil)/1490/2022 FIXED <b>in</b> Mat.App./13/2022 <b>WITH</b> Mat.App./13/2022	JUTIKA DEVI <b>Versus</b> MANMOHAN NATH	MR. B K DAS MR. M DEKA M N KHAN	MR. S C BISWAS MS B DUTTA M M ZAMAN
<b>HEARING</b>				
49	PIL/9/2015 FIXED	X X X <b>Versus</b> IN RE - THE CHIEF SECRETARY, GOVT. OF ASSAM and 7 ORS	MR. H K DAS SC, GHC	MR.P PATHAK(R-6) MR.G N SAHEWALLA(R-9) MR N DUTTA MR.B N SARMA GA, ASSAM MS.A K CHOUDHURY(R-5) MR P DEKA (R-10) MSS CHANGKAKATI(R-6) MR. A CHAMUAH(R-4) MR.A NARZERY(R-6) MR.M CHOUDHURY(R-5) MR.D CHOUDHURY(R-5) MS.R JAIN(R-9) MS.P BARMAN(R-6) MR.T ALI(R-5) MR. P MAHANTA MRS.S S BAWARI(R-9) MR. A PHUKAN MS.D BHUYAN(R-6)(Res. No.1,2,3,7 & 8 Notice issued not appeared) MR. R B GOHAIN MR P AGARWAL MR.S N KRISHNATRAYA(R- 5) MS. G GOSWAMI (R-11, 12 AND 13)
50	Mat.App./32/2019 FIXED, WITH LCR	SRI PRODIP KARMAKAR <b>Versus</b> SMTI. JUHIDEV KARMAKAR	MR. D DAS MR B CHANDA	MS. R B BORA MR. R DEV

**WITH**  
I.A.(Civil)/2969/2019  
in Mat.App./32/2019

SRI PRODIP KARMAKAR

MR. B CHANDA

**Versus**

JUHIDEV KARMAKAR

ALL RABHA STUDENTS UNION AND 2  
ORS.

MR. S R RABHA  
MR P BHARDWAJ

GA, ASSAM  
MR B CHOUDHURY (r-5)  
SC, EXCISE DEPTT.

51 PIL/62/2021  
FIXED

**Versus**

THE STATE OF ASSAM AND 4 ORS.

**WITH**

BISHWAJIT DAS

MR F Z MAZUMDER

**Versus**

THE STATE OF ASSAM AND 4 ORS

GA, ASSAM  
MR B CHOUDHURY (R-5)  
SC, EXCISE DEPTT.

52 PIL/51/2021

THE NATIONAL INSTITUTE FOR OPEN  
SCHOOLING AND 3 ORS

MRS. R BORAH  
MR. P BHOWMICK  
MR. D BORAH

MS. S B CHOUDHURY

53 WA/122/2021  
FIXED

**Versus**

PRINCE WAZIM A. MAJUMDAR AND ANR

B. K. CONSTRUCTION

MR. A K SHARMA  
MR A CHALIHA

MR P NAYAK  
SC, HEALTH  
FOR CAVEATOR

54 WA/213/2022  
CAVT. NO.06752/022,  
FIXED

**Versus**

MANAGING DIRECTOR NATIONAL  
HEALTH MISSION, ASSAM AND 2 ORS.

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
11	WP(C)/5964/2022 B/O	K. SREEDHAR RAO <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. D SAIKIA MR D SAIKIA	SC, AG ASSTT.S.G.I. SC, GHC

LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
64	WP(C)/3893/2022 FIXED	DR. ABEDA KATUN <b>Versus</b> THE STATE OF ASSAM AND 24 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS J BEGUM MR S H MAHMUD MR S ISLAM	SC, SEC. EDU.
65	WP(C)/4033/2022	ABDUL MANNAN PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR S M ABDULLAH P MD S HOQUE MD R ISLAM MR S JAFRI MS S.G.KASHYAP	SC, SEC. EDU. SC, TECHNICAL EDU.
66	WP(C)/5862/2022 FIXED	ANIRUDDHA ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
67	WP(C)/5954/2022 FIXED	SWEETY ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA
68	WP(C)/5987/2022 B/O	SUPRIYA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU ASSTT.S.G.I.
<b>ADMISSION</b>				
69	WP(C)/3227/2021 FIXED	AJANTA DUTTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B CHAKRABORTY MR. D BARUAH MRS P HAZARIKA MR. P K BORDOLOI MR K TALUKDAR (P-1) MR. P G BHAGAWATI MS S SHARMA (P-1)	SC, HIGHER EDU
70	WP(C)/4384/2021 B/O	NAVANITA GOGOI <b>Versus</b> THE STATE LEVEL COMMITTEE AND 3 ORS.	MR. A K DUTTA	SC, SEC. EDU. GA, ASSAM

71	WP(C)/5991/2021 B/O	JYOTIMALA BHAGAWATI, M.A., B.Ed <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. D SARMA (r-4) MR. ABU JAHID (r-4)
<b>ORDERS</b>				
72	WP(C)/1449/2021 B/O	LINA TAMULY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
73	WP(C)/6413/2017	JAYANTA KUMAR ROY and 29 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
74	WP(C)/2392/2021 B/O	JAGRITI BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
75	WP(C)/5563/2022 FIXED	KALYANI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
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17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	Cont.Cas(C)/8/2021 FIXED	AMZAD ALI AHMED <b>Versus</b> JISHNU BARUA, IAS AND ANR	MR D N BHATTACHARYYA	MR. D SAIKIA MR. D NATH MR P NAYAK
<b>WITH</b>				
57	Cont.Cas(C)/249/2020	SIMANTA DAS <b>Versus</b> KUMAR SANJAY KRISHNA, IAS AND 2 ORS.	MR D N BHATTACHARYYA	MR. D SAIKIA (R2) MR. B GOGOI (R2) MR P NAYAK (R2)
<b>ORDERS</b>				
58	WP(C)/4726/2021 B/O	TAIMUN NESSA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, AG MR. B SAHARIA (R11) MR. A H M R CHOUDHURY (R-6 TO 9) SC, WATER RESOURCE

LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
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9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022

13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022





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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 38), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
57	WP(C)/5802/2022 FIXED	THE GOMIRI KAIBARTA COOP. FISHERY SOCIETY LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY MS. A LALA	GA, ASSAM SC, MISSING AUTONOMOUS COUNCIL
58	WP(C)/5978/2022 B/O	ARNAB RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, HIGHER EDU GA, ASSAM ASSTT.S.G.I.
<b>ADMISSION</b>				
59	WP(C)/2300/2022 B/O	KAMALA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
60	<b>WITH</b> LA.App./18/2019  <b>WITH</b> CO/10/2021 <b>in</b> LA.App./18/2019	SRI BHADARAM MIKIR AND 26 ORS. <b>Versus</b> THE COLLECTOR AND ANR  THE COMMANDANT, <b>Versus</b> BHADARAM MIKIR AND 26 ORS.	MR. S KATAKI MR R M DAS MS. R DUTTA  MR. S C KEYAL	GA, ASSAM   MR. S KATAKI
61	WP(C)/5832/2022 FIXED	PASCHIM MANDIA SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR
62	<b>WITH</b> WP(C)/1842/2021	M/S NEW MALAMATI TEA ESTATE AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR S BORTHAKUR MR. S S ROY MR. D GOGOI ASSTT.S.G.I.

63	<b>WITH</b> Review.Pet./118/2022	ZIAUR RAHMAN KHAN AND 2 ORS. <b>Versus</b> BOARD OF DIRECTORS OF AZAD GAON PANCHAYAT SAMABAY SAMITY LTD. AND 6 ORS	MR. S BANIK	SC, CO OP
64	<b>WITH</b> WP(C)/244/2022	ZIAUR RAHMAN KHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP MR. S K TALUKDAR (R-6,7)
65	<b>WITH</b> WP(C)/1323/2022	DAKSHIN BAGURIBARI SAMABAY SAMITY LTD. AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP GA, ASSAM
66	<b>WITH</b> WP(C)/1622/2022	BOARD OF DIRECTORS OF MADHUSOULMARI S.S. LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
67	<b>WITH</b> WP(C)/1842/2022	NIZAM KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP
68	<b>WITH</b> WP(C)/2056/2022	PUB CHENGA GPSS LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
69	<b>WITH</b> WP(C)/2328/2022	PACHIM BETBARI SS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
70	<b>WITH</b> WP(C)/2796/2022	BOARD OF DIRECTORS OF RANGAPANI NO.1 SS LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. N GOSWAMI,JR. GA, ASSAM SC, CO OP
71	<b>WITH</b> WP(C)/2900/2022	BOARD OF DIRECTORS OF RANGAPANI NO. 2 S.S. LTD. <b>Versus</b> THE STATES OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
72	<b>WITH</b> WP(C)/3724/2022	BOARD OF DIRECTORS OF ALOMGANJ SS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM	SC, CO OP GA, ASSAM
73	<b>WITH</b> WP(C)/5835/2022	PUB CHENGA GPSS LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR
74	<b>WITH</b> WP(C)/5846/2022	PASCHIM BETBARI SS LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
75	<b>WITH</b> WP(C)/5848/2022	BAGHMARA CHAR SS LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
76	<b>WITH</b> WP(C)/5853/2022	BAUSI SAMABAY SAMITY LTD., <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
77	<b>WITH</b> WP(C)/5887/2022	PASCHIM SARUKHETRI SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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10)	MR P K KALITA	06-09-2022	To	14-09-2022
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12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
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18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,12th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 39 TO 70), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
57	WP(C)/6864/2021 FIXED	FULCHAND HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, P AND R.D. GA, ASSAM ASSTT.S.G.I.
<b>WITH</b>				
58	WP(C)/6871/2021	MOZAFFOR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, P AND R.D. GA, ASSAM ASSTT.S.G.I.
<b>ORDERS</b>				
59	Cont.Cas(C)/119/2017 FIXED	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. AJIT KAKATI and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR. T C CHUTIA MR R DHAR MR.M MAHANTA(R-1) MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MR D K ROY MS. I KAKATI SC, P W D MS.D GOGOI(R-2)
<b>WITH</b>				
60	Cont.Cas(C)/114/2017	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR R DHAR MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)
<b>WITH</b>				
61	Cont.Cas(C)/117/2017	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.H BURAGOHAIN MS I JAMIR (R2) MR R DHAR MR.M MAHANTA(R-1) MS.M BORAH(R-2) MR. R DHAR (R2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)

62	Cont.Cas(C)/242/2022 FIXED	M/S GANNON DUNKERLEY AND CO LTD <b>Versus</b> CHANCHAL KUMAR AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MS. SOMILA	MR. U K NAIR (r-1,2) MR. R K TALUKDAR MR. M P SARMA (r-1,2) DIKSHITA DEKA
	<b>WITH</b>			
63	WP(C)/2651/2022	M/S GANNON DUNKERLEY AND CO. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR SISHIR DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
	<b>WITH</b>			
64	WP(C)/3256/2022	M/S GANNON DUNKERLEY AND CO. LTD. <b>Versus</b> THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR S DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
65	WP(C)/3941/2022 FIXED	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE
66	WP(C)/4204/2022 BY SLIP	PANKAJ NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, AFC

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,12th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
57	AB/2648/2022 B/O	SUMI DEB AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
58	Bail Appln./2152/2022 FIXED.	ATUL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>ORDERS</u></b>				
59	I.A.(CrI.)/366/2022 AB 1374/2022, AB 1375/2022(BOTH D/O), FIXED in AB/1376/2022 <b>WITH</b> AB/1376/2022	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
60	I.A.(CrI.)/530/2022 B/O in AB/3892/2021 <b>WITH</b> AB/3892/2021	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
60	I.A.(CrI.)/530/2022 B/O in AB/3892/2021 <b>WITH</b> AB/3892/2021	SAFIKUL ISLAM, <b>Versus</b> THE STATE OF ASSAM	MR A ALI	PP, ASSAM
		SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Monday, 12th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
51	Bail Appln./2298/2022 B/O	MUZAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
52	Bail Appln./2304/2022 B/O	AJAY GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K DEURI MR. D GOGOI	PP, ASSAM
<b><u>ADMISSION</u></b>				
53	Crl.Pet./247/2021 WITH SCANNED COPY OF LCR AND CD. FIXED.	SMT. RANU BAISHYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J PAUL MR. A PAUL	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL PP, ASSAM
<b>WITH</b>				
54	Crl.Pet./439/2021	BHASKAR JYOTI BAISHYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. A PAUL (R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
55	Bail Appln./1914/2022 B/O	SMT. MALA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
56	Bail Appln./2068/2022 WITH SCANNED COPY OF CR AND CD. FIXED.	BIJOY SAHU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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**[ For Monday,12th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 71 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
60	WP(C)/3976/2021 B/O	FORHANA BEGUM LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
61	WP(C)/6712/2021 FIXED	M/S ANN ASSOCIATES <b>Versus</b> THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY	MR A K RAI MS G BORA MRS K AGARWAL	MR. S CHAKRABORTY(SC, NF RAILWAY) SC, NF RLY
	<b>WITH</b> I.A.(Civil)/2628/2022 <b>in</b> WP(C)/6712/2021	M/S ANN ASSOCIATES <b>Versus</b> THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY AND 3 ORS.	MR A K RAI MRS K AGARWAL	SC, NF RLY
<b>ORDERS</b>				
62	WP(C)/1706/2022 B/O	OMAR ALI SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
63	WP(C)/4813/2022 B/O	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC

LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 12th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
48	WP(C)/4393/2022 FIXED	SRI SASANKA SAIKIA <b>Versus</b> THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	<b>WITH</b> I.A.(Civil)/2241/2022 <b>in</b> WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
<b>ORDERS</b>				
49	WP(C)/675/2021 FIXED	KARUNA RANI ROY <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	MR. R DUBEY MR. K GOGOI SC, A A I
50	WP(C)/4410/2021 B/O	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A ALI MR. S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022

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11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
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18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Monday,12th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
54	Bail Appln./2305/2022 B/O	ASHOK DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
<b>BAIL HEARING</b>				
55	AB/2549/2022 FIXED	FAIZUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday, 12th September 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY**

**ITEM NO. 39 HAS BEEN WRONGLY LISTED IN THE DAILY CAUSE LIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
55	MACApp./645/2022 FIXED	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI POSON BORDOLOI and 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS.C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/2733/2022 <b>in</b> MACApp./645/2022	THE NATIONAL INSURANCE CO. LTD <b>Versus</b> POSON BORDOLOI and 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS.C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/2735/2022 <b>in</b> MACApp./645/2022	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> POSON BORDOLOI and 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS.C MOZUMDAR	
56	MACApp./646/2022 FIXED	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MRS RENU BHUYAN ADHIKARY AND 7 ORS	MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA	MR. A MANNAF MD A S ALI
	<b>WITH</b> I.A.(Civil)/2734/2022 <b>in</b> MACApp./646/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MRS RENU BHUYAN ADHIKARY AND 7 ORS	MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA	MR. A MANNAF MD A S ALI
	<b>WITH</b> I.A.(Civil)/2736/2022 <b>in</b> MACApp./646/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MRS RENU BHUYAN ADHIKARY AND 7 ORS	MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA	MR. A MANNAF MD A S ALI
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
57	RSA/139/2022 (AS LAST ITEM), FIXED	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. <b>Versus</b> STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. P GOSWAMI MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR



**WITH**  
I.A.(Civil)/2654/2022  
in RSA/139/2022

ON THE DEATH OF DILIP KUMAR SARMA  
HIS LEGAL HEIRS QUEENI SARMA AND  
ORS.

MR. P GOSWAMI  
MR H K SARMA  
MR A BANERJEE

MR H NATH  
MR. B D DEKA  
MR. M DAS  
FOR CAVEATOR

**Versus**

STATE BANK OF INDIA SUPERVISING  
STAFF CO OPERATIVE HOUSING SOCIETY  
LTD. AND 4 ORS.

58 **WITH**  
RSA/51/2022  
CAVT. NO. 03482/022,

GAUTAM MAHANTA  
**Versus**  
THE STATE BANK OF INDIA AND 3 ORS.

MR. P S DEKA  
MS. P BHATTACHARYA  
MR D K NATH  
MS M DAS

MR H NATH  
MR. B D DEKA  
SC, G M D A  
FOR CAVEATOR

**WITH**  
I.A.(Civil)/979/2022  
in RSA/51/2022

GAUTAM MAHANTA  
**Versus**  
THE STATE BANK OF INDIA AND 3 ORS.

MR D K NATH  
MS M DAS

MR H NATH  
MR. B D DEKA  
SC, G M D A  
FOR CAVEATOR

**STAY MATTERS**

59 CRP(IO)/87/2022  
FIXED

HARI GOPAL BISWAS  
**Versus**  
MD. ISMAIL ALI AND 2 ORS

MS. B CHOUDHURY  
MR. N SARKAR  
MR P K BASU  
MR N M DEKA

MR. A GANGULY  
MR. A DUTTA  
MR. A DHANUKA

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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20)	MR. S BANIK	12-09-2022	To	12-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,12th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST  
LIST DATED 12-09-2022 TO 23-09-2022  
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
51	MACApp./667/2022 WITH ENQUIRY REPORT, LCR, FIXED	SECRETARY JOLJOLI SELF HELF GROUP <b>Versus</b> MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
	<b>WITH</b> I.A.(Civil)/2774/2022 <b>in</b> MACApp./667/2022	SECRETARY JOLJOLI SELF HELF GROUP <b>Versus</b> MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
<b>ORDERS</b>				
52	MACApp./248/2016 WITH LCR, B/O	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MRS DEBINA SYIEM and 6 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR D MONDAL (R-1-3)

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
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20)	MR. S BANIK	12-09-2022	To	12-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,12th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 21**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
51	MACApp./675/2022 FIXED	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI. DINESWARI BORDOLOI KONWAR AND 2 ORS	MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN	
	<b>WITH</b> I.A.(Civil)/2795/2022 <b>in</b> MACApp./675/2022	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI. DINESWARI BORDOLOI KONWAR AND 2 ORS	MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN	
52	MACApp./676/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI REBOTI BALA RAY AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/2796/2022 <b>in</b> MACApp./676/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. REBOTI BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
53	MACApp./679/2022 FIXED	SMTI. INDIRA BORDOLOI <b>Versus</b> MD. HAIDOR ALI AND ANR	MR. M TALUKDAR MS. S BIN MR. A SHAKIL	
<b>ORDERS</b>				
54	I.A.(Civil)/1432/2019 WITH LCR, B/O <b>in</b> MACApp./243/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> HANUFA BIBI@ HANIFA BIBI AND 2 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	
	<b>WITH</b> MACApp./243/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> HANUFA BIBI@ HANIFA BIBI AND 2 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR D MONDAL (R-1)
55	I.A.(Civil)/1052/2022 WITH LCR, B/O <b>in</b> MACApp./325/2021	SMTI ANJU YADAB (GOWALA ) AND 2 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR. S CHAUHAN	

**WITH**  
MACApp./325/2021

NATIONAL INSURANCE COMPANY  
LIMITED  
**Versus**  
SMTI ANJU YADAB (GOWALA ) AND 5  
ORS

MR H BURAGOHAIN  
MR H BURAGOHAIN  
MR S S SHARMA  
MR. B J MUKHERJEE

MR. S CHAUHAN  
MR. A R SHOME  
MR. S CHAUHAN  
MR. P MAZUMDER

**WITH**  
CO/3/2022  
**in** MACApp./325/2021

ANJU YADAB (GOWALA) AND 2 ORS.  
**Versus**  
NATIONAL INSURANCE CO. LTD.

MR. S CHAUHAN  
MR. P MAZUMDER

MR H BURAGOHAIN  
MS L SHARMA

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[SUPPLEMENTARY CAUSE LIST-I]

[ FOR MONDAY THE 12<sup>TH</sup> DAY OF SEPTEMBER, 2022 ]

[AT 10:30 AM]

**BEFORE**

**HON'BLE MR. JUSTICE A.M. BUJORBARUA**

**AND**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

[**COURT NO. 8**]

**FOR JUDGMENT**

[ **JUDGMENT OF THE FOLLOWING CASES PERTAINING TO ITANAGAR BENCH WILL BE DELIVERED BY THEIR LORDSHIPS AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE VIDEO CONFERENCING** ]

[ **RESPECTIVE SINGLE BENCHES WILL SIT AFTER RISING OF THIS BENCH** ]

**LINK FOR REMOTE VIDEO CONFERENCING:**

**<https://meet.google.com/cij-tpyd-anc>**

1	WA 15/2022	THE STATE OF AP AND 2 ORS  Vs  MIHIN LALING AND ANR	SABU TAPIN	SUBU KOYANG MARTO KATO TABIT TAPAK S AMPI M LALING H TUBIN
2	WA 16/2022	THE STATE OF AP AND 2 ORS  Vs  TUK YANIA AND ANR.	SABU TAPIN	SUBU KOYANG MARTO KATO TABIT TAPAK S AMPI M LALING H TUBIN
3	WA 17/2022	THE STATE OF AP AND 2 ORS  Vs  KOJ TAPIN AND ANR	SABU TAPIN	SUBU KOYANG MARTO KATO TABIT TAPAK S AMPI M LALING H TUBIN
4	WA 20/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED  VS	BHASKAR DUTTA, SR.ADV S DEKA BINTER PICHA SC(NHIDCL)	DUGMAR KAMDUK GA(AP) SC(LAND MANAGEMENT)

	WITH I.A.(C) 150/2022 IN WA 20/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	BHASKAR DUTTA, SR.ADV S DEKA BINTER PICHA SC(NHIDCL)	DUGMAR KAMDUK GA(AP) SC(LAND MANAGEMENT)
		VS		
		JAHA METO AND 46 ORS		
5	WA 21/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	BHASKAR DUTTA, SR.ADV S DEKA BINTER PICHA SC(NHIDCL)	DUGMAR KAMDUK GA(AP) SC(LAND MANAGEMENT)
		VS		
		GOPI METO AND 87 ORS		
	WITH I.A.(C) 154/2022 IN WA 21/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	BHASKAR DUTTA, SR.ADV S DEKA BINTER PICHA SC(NHIDCL)	DUGMAR KAMDUK GA(AP) SC(LAND MANAGEMENT)
		VS		
		GOPI METO AND 87 ORS		
6	WA 22/2022	THE STATE OF AP AND ANR.	DUGMAR KAMDUK SC(LAND MANAGEMENT)	MARTO KATO
		Vs		
		GOPI METO AND 86 ORS.		
	WITH I.A.(C) 160/2022 IN WA 22/2022	THE STATE OF AP AND ANR.	DUGMAR KAMDUK SC(LAND MANAGEMENT)	MARTO KATO
		Vs		
		GOPI METO AND 86 ORS.		
7	WA 23/2022	THE STATE OF AP AND ANR.	DUGMAR KAMDUK SC(LAND MANAGEMENT)	MARTO KATO
		Vs		
		JAHA METO AND 46 ORS.		
	WITH I.A.(C) 162/2022 IN WA 23/2022	THE STATE OF AP AND ANR.	DUGMAR KAMDUK SC(LAND MANAGEMENT)	MARTO KATO
		Vs		
		JAHA METO AND 46 ORS.		